

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/44/2016  
NAME OF THE PETITIONER(S) : C. Ramachandran  
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others  
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA. for KSR & CO.	Counsel for Petitioner	M.K. Preetha
2)	R. RAJESH	Counsel for Respondent	R. Rajesh

**ORDER**

Counsel representing both the parties are present. Counsel for respondents filed written submissions and furnished a copy of the same to the other side. Heard both the sides. Order is reserved.

- Sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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